erational creditors (Other than W		pices LLP; Date of commencement of CIRP:06.06.20 Vorkmen and Employees and Government Dues) Details of claim		Details of claim adm	itted	Amount	Amount	Whether		contingent claim	of any mitual dues, that may be set-off	of claim not admitted	verification	
Name of creditor	Date of receipt	Amount claimed	of claim admitted		covered by security interest	overed by guarantee	related party?	share in CoC						
_														
				NIL										
									-					

Resolution Professional Vyshnavi Spices LLP IBBI Regn No: IBBI/IPA-001/IP-P01661/2019-2020/12580